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Sane Committee report

7328. SHRI R. P. DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether V. C. Sane Committee has submitted its report to the Government; and
- (b) if so, the salient features of the Report ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) and (b) Presumably, the Hon'ble Member is referring to a sub-committee appointed by the Drugs Consultative Committee with Shri V. C. Sane, the then Commissioner, Food and Drugs Administration, Maharashtra State, Bomoay as Chairman.

The salient features of the recommendations made by the Sane Commiftee has already been given in reply to Unstarred Question No. 3076, answered in the Lok Sabha on 10.12.81. As stated in reply to Unstarred Question No. 6453 answered on 1st April, 1982, in the Lok Sabha, the recommendations of the Drugs Technical Advisory Board are under consideration.

Vehicles Plying in Union Territories

7329. SHRI MOHAMMAD ASRAR AHMED: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state :

- (a) the total number of buses, minibuses, luxury cars operating in each Union Territory during the years 1979-80, 1980-81, 1981-82 (give name of Union Territory);
- (b) the number of such vehicles belonging to State Undertakings private owners (category-wise);

- (c) total number of additional aforesaid automobiles proposed to be brought on the road during the next three years; commensurate with denight (quote the assessed demand);
- (3) the number of hirel vehicles brought on road in each year (mention category) and the conditions on which they were hired; and
- (e) whether temporary permits were granted to hired vehicles and whether temporary residents of Delhi or of adjoining areas are debarred applying for such permits?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING TRANSPORT (SHRI SITARAM KES-RI): (a) to (e): Information is being collected from the Union Territory Administrations and will be laid on the Table of the House.

Suspension of a Centre in J.N. University

7330. SHRI RAM VILAS PASWAN:

SHRI HARIKESH BAHADUR:

Will the Minister of EDUCATION be pleased to state:

- (a) is any centre in J.N.U. is under suspension;
- (b) if so, name of Centre, when it was suspended, what were the reasons for the same:
- (c) before suspension, did Govern ment conduct any enquiry into the functioning of the Centre; if so, what were the recommendations of the enquiry committee; and
- (d) what is the present status of the Centre, did Government or University